

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).25053-25055/2017

[Arising out of impugned final judgment and order dated 03-08-2017 in WC No.21457/2017 03-08-2017 in WC No. 21587/2017 03-08-2017 in WC No. 32543/2017 passed by the High Court of Judicature at Allahabad]

RAJENDRA (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 51888/2024 - APPLICATION FOR SUBSTITUTION, IA No.257844/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 178079/2023 - CONDONATION OF DELAY IN FILING, IA No. 194641/2023 - EXEMPTION FROM FILING O.T., IA No. 93706/2017 - EXEMPTION FROM FILING O.T., IA No. 194639/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 2078/2018 (XI)

(IA No. 192826/2023 - APPLICATION FOR SUBSTITUTION, IA No.10435/2018 - EXEMPTION FROM FILING O.T.)

Date : 18-12-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Parthiv Goswami, Sr. Adv.
Ms. Parul Shukla, AOR
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Mr. Saday Mondol, Adv.

Mr. Surat Singh, Adv.
Mr. Naresh Kumar, AOR
Mr. Manoj Kumar Rajput, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Vipin Kumar Saxena, Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.

Mr. Shivam Saxena, Adv.

Mr. Saumya Chakraborty, Sr. Adv.

Mr. Ajay Singh, Adv.

Mr. Lokesh Kumar Choudhary, AOR

Mr. Shubham Singh, Adv.

Mr. Ashish Panwar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 08.01.2025.

**(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**